

(S.R.A)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

RA No. 270 of 1999 In
O.A. No. 68 of 1995

New Delhi, this the 23rd day of December, 1999

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN(A)
HON'BLE MR. KULDIP SINGH, MEMBER (J)

1. Union of India
through its Secretary,
Ministry of Defence,
New Delhi.
2. The Chairman,
Ordnance Factory Board,
Calcutta.
3. The General Manager,
Ordnance Factory,
Muradnagar (U.P.).

...Review Applicants in
RA.

Versus

Association of Examiners,
Ordnance Factory,
Muradnagar
through its Convenor Shri Prabhu Ram
S/o Shri Bodhan working as Examiners (Skilled)
Ordnance Factory,
Muradnagar.

...Respondent in
the RA.

ORDER BY CIRCULATION

Hon'ble Mr. Kuldip Singh, Member (J)

We have gone through the review application. The review applicants do not point out any error apparent on the face of the record. The review application is merely an argumentative in the nature of appeal rather than the review application. So we find that no ground has been made to recall our order and review the same. The RA is accordingly dismissed.

K.S.
(KULDIP SINGH)
MEMBER (J)

S.R.A.
(S.R. ADIGE)
VICE CHAIRMAN(A)

Rakesh